

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-17/2015/5105/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the ^{HL} 25 July, 2022

Sub: **Station leave permission.**

Ref:- Your letter Nos. DJHj/22/1645 dtd 19.07.2022.
Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 22.07.2022 till the morning of 25.07.2022.** The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,


Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/5106/A, dated , 25-07-2022

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE) *Rdz*